

obtained for introduction of special method of mining in thick coal seams German Advisers have been associated for planning of coal washeries One German Adviser is working with Neyveli Lignite One Consultancy firm has been developed in private sector in collaboration with French

2 *Aluminium*—We are obtaining the services of an expert from U N I D O for beneficiating low grade bauxite ores As regards smelting, all the producers of aluminium are having collaboration agreements with foreign manufacturers for obtaining technical know-how, process technology etc

3 *Lead-Zinc*—For the development of Iariba, Rajpura Zinc deposit M/s RTZ of U K have been appointed as consultants For setting up a Zinc Smelter of Vizag technical collaboration with Polish firm M/s Centrozap is under consideration of Government A detailed project report for doubling Debari Zinc Smelter at Udaipur has been prepared through M/s Krabs & Cie of Paris

4 *Phosphorite*—M/s Parson and Judo of U S A have been selected for development of Iamar Khotra phosphorite deposits

5 *Copper*—Following steps have been taken by Hindustan Copper Ltd, a public undertaking, to acquire latest technology in mining and metallurgy processes -

- (a) M/s W K E of U S A are consultants for Khetri Copper Project In addition to them, a consortium of French firms, Venot P C Ema have been appointed as consultants for construction of smelter Otto Kumpu of Finland are providing specifications of their flash smelter process
- (b) Canadian experts are being employed by H C L for mine and smelter development.

(c) In the last 3 years, about 15-20 technical officers of H C L have gone abroad for training in different fields of mining development

(d) For Rukha development which now also includes I C C properties, a Canadian firm, M/s Watts Griffiths and M/s cout have been engaged as consultants

6 *Iron Ore* The National Mineral Development Corporation with the technical collaboration and financial partnership of M/s Marcona Corporation of U S A and three Japanese Companies viz Mitsu & Co Okura Trading Co and Nissho Co Ltd have prepared a Development Project Report for the exploitation of magnetite iron ore deposits in Kudremukh in Mysore State Because of the magnitude and complexity of the operation of the project it had become necessary to associate foreign partners

Production at Kiriburu Iron Ore Mines

4202 SHRI B S BHAIURA

SHRI GAJADHAR MAJHI

Will the Minister of STEEL AND MINES be pleased to state

(a) whether production at Kiriburu iron ore mines has been suspended for want of orders for export and

(b) if so, the steps taken to find out export market for the Kiriburu iron ore?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) The contractual export commitment from the Kiriburu mine was upto the year 1971-72 Sufficient production to meet the export obligation plus some surplus was achieved in early December, 1971. As the ore requirement of Bokaro Steel Plant are to be met from Kiriburu mine, the Plant at Kiriburu is being modified to produce the ore specifica-

tion of Bokaro As a part of modification an interim scheme had to be commissioned for which the Plant had to be shut down from 4th December, 71 to end of January 1972 The production has since been resumed to the extent of Bokaro's offtake

(b) The Minerals and Metals Trading Corporation are continuing their efforts to find out export market for the surplus Kiriburu ore

Bringing of Public Sector Units in States under purview of Central Labour Legislation

4203 SHRI S M BANERJEE Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) the further steps taken to bring the public sector units in various States under the purview of the Central Labour Legislation,

(b) whether any meeting has been held with the State Labour Ministers in this regard and

(c) if so their reaction ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) The question is likely to come up at a future tripartite meeting

(b) and (c) Yes Sir Some proposals in this regard were placed before the 22nd Session of the Labour Ministers Conference held in August, 1971 However, almost all the representatives of the State Governments opposed the proposals and advocated the continuance of *status-quo*

House Rent Allowance for Provident Fund Employees Organisation

4204 SHRI S M BANERJEE Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the Finance Ministry has rejected once again the unanimous

recommendations of the Employees' Provident Fund Board regarding enhancement of house rent allowance in respect of Provident Fund employees,

(b) if so, the reason for the same, and

(c) the steps taken by Government in this direction ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) to (c) The pay and allowances of employees of the Employees' Provident Fund Organisation are regulated in the pattern of pay and allowances of employees of administrative offices of the Central Government Departments of corresponding category The Central Board of Trustees had recommended an enhancement of house rent allowance of all employees of the Organisation Government have not found it possible to accept the recommendation pending the receipt of the report of the Third Pay Commission in the case of Central Government employees, and its consideration by the Central Government

Appointment of a Committee to Determine Bonus Quantum

4205 SHRI S M BANERJEE

SHRI B K DASCHOWDHURY.

Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether Government are appointing a Committee to consider whether the demands of the workers to raise the quantum of bonus from 4 percent to 8.33 percent are essential, and

(b) if so, the composition and terms of reference of this Committee ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). A Committee is being appointed to review the working of